

Name of the corporate debtor: Pandit Automotive Private Limited; Date of commencement of liquidation: 09 August 2018; List of stakeholders as on: 19 March 2021

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	Vijaya Bank (now Bank of Baroda)	FC-01	23 August 2018	1,19,70,90,550.91	1,19,70,90,550.91	Financial		Yes	1.Land admeasuring 1769 Sq. Mts , bearing plot no. 6 out of s.no. 22B+23B, situated at village Godoli, Satara and Petrol Pump and workshop building at S. no 22/(1-2) 23/ (5A-5B)/1, Plot no 6, Koregaon rd., near Bombay Resorent, Kishangarh, A/P, Godoli, Satara 2.All piece & parcel of the Land admeasuring 3448.38 sq. mtrs situated at S. no 718 TP Scheme no 3, FP no 37, CTS no 431/196 Shukrawar Peth, Pune 3.All piece & parcel of the Land Measuring 3467.50 Sq. mtrs of larger land piece of 4475.50 Sq. mtrs. S.no 718 TP Scheme No 3, FP No 27, CTS no 431/195 (old) Shukrawar Peth, Pune. 4.All piece & parcel alongwith building & structure thereon at the Land Measuring 00 hector 81 Aars bearing S. No 46/4 situated at village Tathawade Tal Mulshi, Grampanchayat Mulshi, Pune. 5.All piece & parcel of the Land measuring 2 hector 22.58 Aars bearing S no 73/1/ B (Ols D. no 73/1/2 and previous to that 77/1/2 Gate no 77 (old). gate no 73 new	1,19,70,90,550.91	41.75%	NIL	NIL	0.00	NIL	Total claim includes legal expenses of ₹ 6,55,151/-
2	Yes Bank	FC-02	29 August 2018	45,11,48,801.41	45,11,48,801.41	Financial		Yes	Pari pasu second charge of Yes Bank Limited on the assets charged above to Vijaya Bank (Bank of Baroda). Pari passu	45,11,48,801.41	15.73%	NIL	NIL	0.00	NIL	N.A.
3	Mahendra & Mahendra Finance Services Private Limited	FC-03	31 August 2018	12,55,72,842.00	12,55,72,842.00	Financial		Yes	Book Debts and Inventory of vehicles and Personal Guarantee	12,55,72,842.00	4.38%	NIL	NIL	0.00	NIL	N.A.

4	Federal Bank	FC-04	31 August 2018	5,81,25,278.70	5,81,25,278.00	Financial		Yes	Book Debts, stock and inventory	5,81,25,278.00	2.03%	NIL	NIL	0.70	NIL	N.A.
5	SVC Cooperative Bank Limited	FC-05	04 September 2018	43,04,65,958.60	43,04,65,958.60	Financial		Yes	1.office and Workshop sheds at plot no. T - 139, T - Block, Pimpri – Chinchwad Industrial Area, MIDC Bhosari, Pune – 411026. 2.Showroom No. 1 To 5, 41,42 & 43, Upper Ground Floor, Wing – B, “Jewel Of Pimpri”, S. No. 209b/4, CTS No. 4700, At Pimpri Waghire, Tal Haveli, Dist. Pune. 3.Showroom at Ground Floor, “Bhosale Mystiqa Apartment” CTS No. 1073, Final Plot No. 425, Sub Plot No. A, Near Symbiosis College, Ganeshkhind Road, At Model Colony, Tal. Haveli, Dist. Pune.	43,04,65,958.60	15.01%	NIL	NIL	0.00	NIL	N.A.
6	Cosmos Co-op Bank Limited	FC-06	04 September 2018	60,50,02,033.71	60,50,02,033.71	Financial		Yes	1.All The Piece And Parcel Of The Plot Of Land Adm 82 Ares At S. No. 43/3/A, Near Nira Road, A/P Baramati, Tal- Baramati, Dist.- Pune 2.All piece & parcel of the plot of Land Measuring 3226.20 Sq. mtrs at CTS No. 13581 and bearing S. No. 318/1 to 4, 319/1+2, 320, 321/1 to 3 + 322 consists of Plot No. 5 and 6, alongwith the construction thereon adm. 3543.31 sq. mts. at Sangli -Miraj Road, Sarawati Nagar, Sangli Tal. Miraj, Dist. Sangli. 3.All piece & parcel of the plot of	60,50,02,033.71	21.10%	NIL	NIL	0.00	NIL	N.A.
	Total			2,86,74,05,465.33	2,86,74,05,464.63					2,86,74,05,464.63	100.00%					